

R.O.C. <b>GOB(I) 39/2018</b> .....No..... D.DIS.		HIGH COURT OF KARNATAKA BENGALURU- 560 001
--	---	---

**DATE:23.04.2019**

## **NOTIFICATION**

### **PART - A**

The functional promotion to the following District Judges (Selection Grade) as **DISTRICT JUDGE (SUPER TIME SCALE)**, is granted in terms of the Government Order No.LAW 26 LAC 2005 dated 22.04.2006 in the pay scale of Rs.70290-1540-76450 with effect from the dates mentioned against their names:

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges (Selection Grade)	Date of grant of functional promotion to the cadre of District Judges (Super Time Scale)	Remarks
1	Sri. Halli Mysore Ramakrishnaiah Sreenivas, Retired District Judge, No.674, 6 <sup>th</sup> Main, 2 <sup>nd</sup> Cross, Vijayanagar, Bengaluru - 560 040.	01.07.2014	<b>01.09.2017</b> (Due to retirement of Sri. A.S. Bellunke on 31.08.2017)	Retired on 31.10.2017
2	Sri. Prakash L Nadiger, Retired District Judge, "Sneha Sandesh", MIG, No.90/1, 3 <sup>rd</sup> Main, 12 <sup>th</sup> Cross, KHB Colony, D.N. Koppa 3 <sup>rd</sup> Phase, Dharwad - 580 001.	01.07.2014	<b>01.10.2017</b> (Due to retirement of Sri. Aswatharayan on 30.09.2017)	Retired on 31.10.2018

**PART – B**

The functional promotion to the following District Judges (Entry Level) as **DISTRICT JUDGE (SELECTION GRADE)** is granted in terms of the Government Order No.LAW 26 LAC 2005 dated 22.04.2006 in the pay scale of Rs.57700-1230-58930-1380-67210-1540-70290 with effect from the dates mentioned against their names:

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges	Date of grant of functional promotion to the cadre of District Judge (Selection Grade)
1	Sri. Master RKGMM Mahaswamiji, District Judge, OOD, Additional Registrar, Karnataka Lokayukta, Bengaluru.	25.02.2008	<b>25.02.2013</b>
2.	Sri. Venkatesh Naik T., District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru.	02.01.2012	<b>02.01.2017</b> (Though vacancy arose on 02.04.2014 due to promotion of Sri. V.G. Savadkar on 01.04.2014, the Officer is eligible for promotion w.e.f 02.01.2017.)

BY ORDER OF THE HIGH COURT,

Sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

**Copy for information and necessary action to:-**

1. Officers concerned.
2. The Registrar General/ Registrar (Vigilance) / Registrar (Judicial) / Registrar (Administration)/Registrar (Computers)/ Registrar (Infrastructure and Maintenance) / Registrar (Recruitment)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
3. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
4. The Additional Registrar (Admn.), High Court of Karnataka Dharwad Bench.
5. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
6. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
8. The Accountant General (A & E) in Karnataka, Bengaluru.
9. The Section Officers of RPS/GOB-II/R&SB/HVC/HCB/HCL & HRMS Branches of this office.
10. Office copy.